

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO.1145  
TO BE ANSWERED ON 26<sup>TH</sup> JULY, 2023

FOODGRAINS AT DOORSTEPS IN PDS

†1145. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes to deliver foodgrains at doorstep of each household under Public Distribution System;
- (b) if so, the details thereof;
- (c) whether the Government has introduced any scheme to deliver foodgrains through an authorized person at the doorstep of the handicapped beneficiaries above 65 years not having name of any adult member of the family in the Ration Card under National Food Security Act (NFSA);
- (d) if so, the details thereof; and
- (e) the time by which the scheme is likely to be implemented?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)

(a) to (e): As per provisions of National Food Security Act, 2013 (NFSA) the entitlements of the persons belonging to the eligible households at subsidized prices shall extend upto seventy five percent of the rural population and up to fifty percent of the urban population. This Department is allocating foodgrains to States/UTs for distribution through the Targeted Public Distribution System (TPDS) to around 80 crore beneficiaries/households covered under NFSA under the two categories (a) Antyodaya Anna Yojana (AAY); and (b) Priority Households (PHH).

Keeping in view that some of the beneficiaries may experience difficulty in getting their entitled foodgrains because of their inability to visit the Fair Price Shop (FPS) themselves for reasons such as old age (above 65 years), physical disability etc., this Department has issued advisory in February, 2018 to all the States/UTs for special dispensation to such beneficiaries through any of the two approaches :-

- (i) Home delivery of the entitled quota of foodgrains;
- (ii) Delivery through authorized nominees of such beneficiaries.